NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/CAA/99,100/2017

NAME OF THE TRANSFEROR

: KERRY LOGISTICS INDIA PVT LTD

NAME OF THE TRANSFERRE

: KERRY INDEV LOGISTICS PVT LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

M. Kantha Surana

duthonized Representative

5.SANTHANAM

ORDER

Representative of the Petitioner present. The representative of the OL is also present and filed report. The representative of OL has drawn our attention towards the issue raised by the OL pertaining to the approval from the RBI in relation to FDI into the The representative of the Petitioner is Transferor Company. directed to file a detailed affidavit showing that there will not be any change in the structure of management of the transferee company. The compliance with the statuary regulations will to The copy of the affidavit be made after sanction of the Scheme. will also be given to the OL and RD. The matter is posted for arguments. In the meantime, the representative of the Petitioner is directed to make the payment of Rs.50,000/- to the office of the OL towards remuneration of the Chartered Accountant. Put up on 10.08.2017 at 10.30 A.M.

(S. Vijayaraghavan) Member (Technical) (Ch. Md. Sharief Tariq) Member (Judicial) 2